

# BIHAR STATE LEGAL SERVICES AUTHORITY



## MINIMUM ACTION PLAN FOR CONDUCTING LEGAL AWARENESS PROGRAMME FOR THE PERIOD JANUARY, 2025 TO DECEMBER, 2025

BIHAR STATE LEGAL SERVICES AUTHORITY

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## Bihar State Legal Services Authority

**Minimum Action Plan for conducting Legal Awareness Programme through District Legal Services Authority of the State of Bihar for the period January, 2025 to December, 2025 (In addition to other activities /programme /campaign as per directions of NALSA/BSLSA, time to time)**

<b>January-2025</b>		
<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
05.01.2025	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015
11.01.2025	2 <sup>nd</sup> Saturday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and POCSO Act
12.01.2025	Sunday	Legal Awareness Programme on NALSA( Effective Implementation of Poverty Alleviation ) Scheme-2015
19.01.2025	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation ) Scheme-2015
<b>February-2025</b>		
<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
02.02.2025	Sunday	Legal Awareness Programme on NALSA (Compensation Scheme for Women Victims /Survivors of Sexual Assault/ other Crimes ) Scheme -2018
08.02.2025	2 <sup>nd</sup> Saturday	Legal Awareness Programme on the topic of Law and Procedure of Adoption
09.02.2025	Sunday	Legal Awareness Programme on the topic of Ensuring Access to Justice for Widows living in Shelter Homes
16.02.2025	Sunday	Legal Awareness Programme on the topic of Plea Bargaining and Compounding of offences ( in Jail)
23.02.2025	Sunday	Legal Awareness Programme on the topic of Standard Operating Procedures on Access to Legal Aid Services to Prisoner and Functioning of the Prison Legal Aid Clinic,2022
<b>March-2025</b>		
<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
02.03.2025	Sunday	NALSA (Legal Services For Differently Abled Children) Scheme, 2021
09.03.2025	Sunday	Legal Awareness Programme on the topic of PC and PNDT Act and Dowry Act and women relates Laws
16.03.2025	Sunday	Legal Awareness Programme on the topic of Established Under Section 63 of the Juvenile Justice (Care and Protection of Children) Act,2000
23.03.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015

**April-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
12.04.2025	2 <sup>nd</sup> Saturday	Legal Awareness Programme on NALSA (Legal Services to Persons with Mentally ill and Persons with Intellectual Disabilities) Scheme-20024
20.04.2025	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement) and ADR System-Mediation
27.04.2025	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services for Children) Scheme-2024

**May-2025**

04.05.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
11.05.2025	Sunday	Legal Awareness Programme on the topic of Rights to Information Act and on the topic of Citizens Fundamental Duties
18.05.2025	Sunday	Bihar Victim Compensation Scheme-2014 (Amended upto date)
25.05.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015

**June-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
01.06.2025	Sunday	Legal Awareness Programme on NALSA ( Legal services to Senior Citizens) Scheme-2016
08.06.2025	2 <sup>nd</sup> Saturday	BLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)
14.06.2025	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
15.06.2025	Sunday	Legal Awareness Programme on the topic of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act,2013
22.06.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to Victims of Acid Attack) Scheme-2016
29.06.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Victims of Drug Abuse and the Eradication of the Drug Menace ) Scheme-2015

**July-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
12.07.2025	2 <sup>nd</sup> Saturday	Legal Awareness Programme on NALSA( Effective Implementation of Poverty Alleviation ) Scheme-2015
13.07.2025	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation ) Scheme-2015
20.07.2025	Sunday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and POCSO Act
27.07.2025	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015

**August-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
03.08.2025	Sunday	Legal Awareness Programme on NALSA (Compensation Scheme for Women Victims /Survivors of Sexual Assault/ other Crimes ) Scheme -2018
09.08.2025	2 <sup>nd</sup> Saturday	Legal Awareness Programme on the topic of Law and Procedure of Adoption
10.08.2025	Sunday	Legal Awareness Programme on the topic of PC and PNDT Act and Dowry Act and women relates Laws
17.08.2025	Sunday	Legal Awareness Programme on the topic of Plea Bargaining and Compounding of offences ( in Jail)
24.08.2025	Sunday	Legal Awareness Programme on the topic of Standard Operating Procedures on Access to Legal Aid Services to Prisoner and Functioning of the Prison Legal Aid Clinic,2022
31.08.2025	Sunday	Legal Awareness Programme on the topic of Ensuring Access to Justice for Widows living in Shelter Homes

**September-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
07.09.2025	Sunday	NALSA (Legal Services For Differently Abled Children) Scheme, 2021
14.09.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015
21.09.2025	Sunday	Legal Awareness Programme on the topic of Established Under Section 63 of the Juvenile Justice (Care and Protection of Children) Act,2000

**October-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
11.10.2025	2 <sup>nd</sup> Saturday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement) and ADR System-Mediation
12.10.2025	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services for Children) Scheme-2024
19.10.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to Persons with Mentally ill and Persons with Intellectual Disabilities) Scheme-20024

**November-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
02.11.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010
08.11.2025	2 <sup>nd</sup> Saturday	BSLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)
09.11.2025	Sunday	Bihar Victim Compensation Scheme-2014 (Amended upto date)
16.11.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015
23.11.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to Victims of Acid Attack) Scheme-2016
30.11.2025	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Victims of Drug Abuse and the Eradication of the Drug Menace ) Scheme-2015

**December-2025**

<b>Date</b>	<b>Days</b>	<b>Topic of Awareness Programme</b>
07.12.2025	Sunday	Legal Awareness Programme on NALSA ( Legal services to Senior Citizens) Scheme-2016
14.12.2025	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
21.12.2025	Sunday	Legal Awareness Programme on the topic of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act,2013

## Details of Legal Awareness Programme on special Dates

Chairperson of the DiLSAs, may direct organization of Legal Awareness Programmes in any manner, as he deems fit, on any of the area concerning Legal Services Authority.

S.N	Date	Day	Remarks
1	26.01.2025	National "Republic Day"	Celebration of National "Republic Day"
2	08.03.2025	International Women's Day	All DiLSAs to organize a felicitation ceremony for women's doing exceptional work in various fields e.g.:- Sports, Education, Law and Medicine etc.
3	01.05.2025	International Labour Day	All DiLSAs to organize legal awareness programme on the occasion of International Labour Day highlighting Rights and benefits provided to them under various welfare schemes.
4	31.05.2025	Anti-tobacco Day	All DiLSAs to organize an Oath taking Ceremony with all Judicial Officers, Staffs and other Stakeholders including Civilian will take oath to quite Tobacco, alcohol or any kind of Drugs.
5	05.06.2025	World Environment Day	All DiLSAs to make suitable arrangement with the help of Forest Department for the plantation of tree and flowers in this occasion.
6	21.06.2025	International Yoga Day	All DiLSAs to organize yoga programme on the occasion of Yoga Day.
7	26.06.2025	International Day against Drug Abuse & Illicit Trafficking	All DiLSAs to organize an Oath taking Ceremony with all Judicial Offices, Staffs and Stakeholders including Civilian participant will take oath to quite Tobacco, alcohol or any kind of Drugs.
8	15.08.2025	Independence Day	Celebration of "Independence Day"
9	27.09.2025	World Tourism Day	All DiLSAs to organize legal awareness programme on the occasion of World Tourism Day in historical places and places of Worship of all religions in Bihar and putting the hoardings, boards or flex boards relating to Legal Services
10	01.10.2025	Senior Citizen's Day	All DiLSAs to organized legal awareness programme on the occasion of Senior Citizen's Day regarding Rights and benefits provided to them under various welfare schemes.
11	10.10.2025	World Mental Health Day	All DiLSAs to organize Legal Awareness programme related to NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015. A health check up camp for Mentally ill persons may be organized in jail with the help of jail authorities and CMO.

12	11.10.2025	Girl Child Day	All DiLSAs to organize a felicitation ceremony for Girls doing exceptional work in various fields e.g.: -Sports, Education, Law and Medicine etc.
13	09.11.2025	Legal Services Day	All DiLSAs to organize Awareness Programme on the Legal Services Day wherein they can conduct (1)Door to Door Campaign (2) Street Plays (3) Cultural Programme and (4) Rallies etc. Banners, Posters and any other information dissemination, can be adopted to spread legal awareness amongst the masses. The DiLSAs are requested to organize a function to award the best PLV or Panel Lawyer.
14	During Chhath Puja	Legal Aid Help Desk	At Chhath ghat
15	26.11.2025	Constitution Day	All DiLSAs to organize seminars on Rights to Education, Understanding our Constitution, Fundamental Rights and Duties etc.
16	10.12.2025	Human Rights Day	All DiLSAs to organize a felicitation Ceremony for women doing exceptional work in various fields e.g.: - Sports, Education , Law and Medicine etc.

### **Special Campaign**

01	06.01.2025	Special Campaign	Special Campaign for Old Prisoners and Terminally Ill Prisoners in District Jails
	04.03.2025 to 08.03.2024	Door to Door Campaign	5 Days Celebration of "International Women Day and Week Celebration" (Pradhikaar Aapke Dwaar)
02	Durnig Pitrapaksh	Legal Aid Help Desk	Pirtapaksh (Gaya)
03	20.10.2025 & 27.10.2025	Deepawali & Chhath Puja	Ek Diya Vidhik Sewa ke nam
04	During Sonpur Mela	Legal Aid Help Desk	Sonpur Mela
05	During Kalpvaas	Legal Aid Help Desk	Kalpvaas Mela

District & Sessions Judges-cum-Chairperson, DiLSA shall direct the DiLSa to provide legal aid helpdesk in any important event in their district where the people attend any festival/mela/fair, so that legal awareness can be spread among public.

**Schedule for the programme in the Legal Literacy Clubs**

**Year-2025**

<b>S.N</b>	<b>Date</b>	<b>Topics</b>
1.	18.01.2025	<b>Group Discussion on Preamble, Fundamental Duties and Right to Education under Indian Constitution</b>
2.	25.01.2025	<b>Essay writing on Constitution Values</b>
3.	01.02.2025	<b>On the Spot Painting Competition on Preamble of constitution of India</b>
4.	19.04.2025	Essay writing on Importance of Scientific Invention in our life
5.	26.04.2025	Slogan writing Competition :- 1. Prevention of Ragging in School and Colleges 2. Save Water
6.	21.06.2025	Essay writing on Rights of Senior Citizens
7.	26.06.2025 (International Day against Drug Abuse and Illicit Trafficking)	Slogan March on International Day against Drug Abuse and Illicit Trafficking
8.	28.06.2025	On the Spot Painting Competition on Environment Protection
9.	19.07.2025	Debate on Rise in Population- Boon or Curse
10.	26.07.2025	Essay writing on Protection of Women from Domestic Violence Act, 2005
11.	02.08.2025	On the Spot Painting Competition on Road Safety
12.	23.08.2025	Essay writing on Save Electricity
13.	30.08.2025	Poetry recitation on the ways to stop Child Labour
14.	20.09.2025	<b>Essay writing on Fundamental Rights &amp; Fundamental Duties of India under Indian Constitution</b>
15.	27.09.2025	Essay writing on Importance of Hindi
16.	18.10.2025	Essay writing on Mental Health
17.	15.11.2025	On the Spot Painting Competition on Cleanliness
18.	22.11.2025	On the Spot Painting Competition on Mithila Painting
19.	29.11.2025	Discussion on Legal Services
20.	06.12.2025	On the Spot Painting Competition on the Environment
21.	20.12.2025	<b>Discussion on Scientific Temper as Fundamental Duties</b>

**Note:- DLSAs may conduct their own programmes in the Legal Literacy Clubs apart from the above aforesaid schedule.**

## **Meetings:-**

<b><u>Date of the meeting by CJMs</u></b>	<p>CJMs to Strictly comply with the mandate of Section 16 (1) of JJ Act by conducting review of pendency of cases before the respective boards once in every three months preferably in the month of March, June, September and December. All CJMs through DLSAs shall send the report of the meeting to BSLSA by 05<sup>th</sup> of the next preceding month i.e. April, July, October and January.</p>
17.03.2025	
09.06.2025	
08.09.2025	
08.12.2025	

<b><u>Date of the meeting by High Level Committee</u></b>	<p>Meeting of High Level Committee constituted U/S 16 (2) of Juvenile Justice (Care &amp; Protection of Children) Act, 2015 to be conducted by BSLSA</p>
Fourth Week of April	
Fourth Week of November	